IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT-III

CP-143/252/ND/2018

In the matter of:

Shifa Laboratories (P) Itd.

.. PETITIONER

SECTION:

Under Section 252

Order delivered on 13.2.2018

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner /Op. Creditor
For the Respondent/Corporate Debtor

For the Intervener

ORDER

: -

- :

None appears for the petitioner. For the appearance of the petitioner, post the matter for 05.3.2018. Non-appearance on the said date of the petitioner will result dismissal of the petition.

List on 05.3.2018.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit